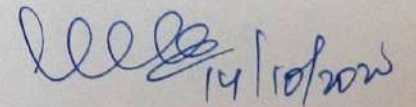


**LIST OF CASES POSTED BEFORE
THE PRL. DISTRICT & SESSIONS JUDGE,
BENGALURU (R) DISTRICT, BENGALURU
ON 15.10.2020**

| MORNING SESSION | |
|---|---|
| CIVIL CASES | CRIMINAL CASES |
| <p style="text-align: center;"><u>ARGUMENTS</u></p> <p>1) A.P.82/2020 and Connected matters</p> <p style="text-align: center;"><u>OBJECTION</u></p> <p>2) A.S.101/2019 and Connected matters</p> | <p style="text-align: center;"><u>EVIDNCE</u></p> <p>1) S.C.74/2018 2) S.C.171/2018 3) S.C.11/2019 4) S.C.54/2019 5) S.C.243/2019 6) S.C.269/2019 7) S.C.332/2019</p> <p style="text-align: center;"><u>FDT</u></p> <p>8) S.C.9/2019 9) S.C.98/2019 10)S.C.151/2019 11)S.C.152/2019 12)S.C.220/2019</p> <p style="text-align: center;"><u>ARGUMENTS</u></p> <p>13)S.C.353/2018</p> |
| AFTERNOON SESSION | |
| CIVIL CASES | CRIMINAL CASES |
| <p style="text-align: center;"><u>ARGUMENTS</u></p> <p>1) R.A.174/2020 2) R.A.128/2020 3) R.A.229/2020 4) R.A.234/2020</p> <p style="text-align: center;"><u>FURTHER ARGUMENTS</u></p> <p>5) R.A.184/2020</p> | <p style="text-align: center;"><u>OBJECTION</u></p> <p>1) SPL.C.103/2016</p> <p style="text-align: center;"><u>ORDERS</u></p> <p>2) Crl.Misc.1251/2020 3) Crl.Misc.1252/2020 4) Crl.Misc.1263/2020 5) Crl.Misc.1267/2020 6) Crl.Misc.1275/2020 7) Crl.Misc.1277/2020 8) Crl.Misc.1278/2020 9) Crl.Misc.1284/2020 10)Crl.Misc.1285/2020</p> |



14/10/2020

Prl. District & Sessions Judge,
Bengaluru Rural District,
Bengaluru.

NOTE:- 1. Other cases listed on 15.10.2020 are posted to 06.11.2020.
2. All Advocates are requested to strictly follow SOP dated 28.05.2020, 27.06.2020, 24.07.2020 and 27.08.2020 issued By Hon'ble High Court of Karnataka.

**IN THE COURT OF VIJAYKUMAR M PAWALE I ADDITIONAL
DISTRICT & SESSIONS JUDGE
Cause List Dated 15.10.2020**

| <u>MORNING SESSION</u> | |
|---|--|
| <ol style="list-style-type: none">1. ID.1/20162. REF.32/20163. Misc.68/20184. R.A.78/20125. R.A.64/20146. R.A.68/20147. R.A.101/20158. SC.87/20149. SPL.C.129/201610. SC 99/2015 | <u>EVIDENCE</u> <ol style="list-style-type: none">11. ID.9/201612. ID.10/201613 ID.11/201614. I.D.12/201615. I.D.13/201616.SPL.C.70/201516.SC.178/2017 |
| <u>AFTERNOON SESSION</u> | |
| <ol style="list-style-type: none">1. AA.18/20182. EX.35/20193. EX.36/20194. R.A.112/20175. R.A.37/20206. R.A.78/20207. CRL.A.56/20188. CRL.A.57/20189. CRL.A.71/2019 | |


**I Addl. District and Sessions Judge,
Bengaluru Rural District,
Bengaluru.**

NOTE: 1. All advocates are requested to strictly follow SOP dated 28.05.2020 & 27.06.2020 issued by Hon'ble High court of Karnataka.

II Additonal District & Session Court, Bengaluru Rural District

Cause List – 15.10.2020

| | | |
|----|---------------------------------------|--|
| 1 | SPL.C 83/2016 (HEARING) | |
| 2 | SPL.C 361/2018 (HEARING) | |
| 3 | SPL.C 141/2019 (HEARING) | |
| 4 | SPL.C 197/2019 (HEARING) | |
| 5 | CrI Misc 1327/2020 (Notice) | |
| 6 | SPL.C 98/2015 (Evidnce) | |
| 7 | SPL.C 196/2017 (Evidnce) | |
| 8 | SPL.C 456/2018 (Evidnce) | |
| 9 | SPL.C 184/2019 (Evidnce) | |
| 10 | SPL.C 201/2017 (Evidnce) | |
| 11 | SPL.C 311/2019 (Evidnce) | |
| 12 | SPL.C 348/2019 (Evidnce) | |
| 13 | SPL.C 399/2019 (Evidnce) | |
| 14 | SPL.C(SC/ST Act 39/2008 (ARGUMENTS.)) | |
| 15 | SPL.C 392/2019 (HBC) | |

| Afternoon session | | |
|-------------------|---------------------------------|--|
| 16 | SPL.C 403/2019 (HBC) | |
| 17 | SPL.C 406/2019 (HBC) | |
| 18 | SPL.C 454/2019 (Await report) | |
| 19 | SPL.C 86/2020 (HBC) | |
| 20 | SPL.C 183/2020 (HBC) | |
| 21 | SPL.C 221/2020 (HBC) | |
| 22 | SPL.C 222/2020 (HBC) | |
| 23 | SPL.C 225/2020 (HBC) | |
| 24 | SPL.C 229/2020 (HBC) | |
| 25 | SPL.C 230/2020 (HBC) | |
| 26 | SPL.C 333/2020 (HBC) | |
| 27 | SPL.C 80/2018 (FDT) | |
| 28 | SPL.C 73/2020 (FDT) | |
| 29 | CrI.Misc. 1254/2020 (Objection) | |
| 30 | Cr No. 147/2020 (Await report) | |

II Additional District & Session Court, Bengaluru Rural District


Adjourned Cases – 15.10.2020

| | | |
|----|-----------------------------|-------------------|
| 1 | CRL.A 67/2019 (NOTICE) | 21-11-2020 |
| 2 | SPL.C 15/2013 (Evidnce) | 25-11-2020 |
| 3 | SPL.C 67/2013 (Evidnce) | 25-11-2020 |
| 4 | SPL.C 7/2015 (Evidnce) | 25-11-2020 |
| 5 | SPL.C 8/2015 (Evidnce) | 25-11-2020 |
| 6 | SPL.C 80/2015 (Evidnce) | 25-11-2020 |
| 7 | SPL.C 8/2016 (Evidnce) | 26-11-2020 |
| 8 | SPL.C 32/2016 (Evidnce) | 26-11-2020 |
| 9 | SPL.C 44/2016 (Evidnce) | 26-11-2020 |
| 10 | SPL.C 52/2016 (Evidnce) | 26-11-2020 |
| 11 | SPL.C 29/2018 (Evidnce) | 26-11-2020 |
| 12 | SPL.C 201/2019 (Evidnce) | 27-11-2020 |
| 13 | SPL.C 411/2017 (Evidnce) | 30-11-2020 |
| 14 | SPL.C 510/2017 (Evidnce) | 30-11-2020 |
| 15 | SPL.C 204/2019 (Evidnce) | 30-11-2020 |
| 16 | SPL.C 207/2019 (Evidnce) | 30-11-2020 |
| 17 | SPL.C 270/2019 (Evidnce) | 30-11-2020 |
| 18 | SPL.C 303/2019 (Evidnce) | 30-11-2020 |
| 19 | SPL.C 305/2019 (Evidnce) | 30-11-2020 |

| | | |
|----|---|-------------------|
| 20 | SPL.C 310/2019 (Evidnce) | 30-11-2020 |
| 21 | SPL.C 385/2019 (Evidnce) | 01-12-2020 |
| 22 | SPL.C 393/2019 (Evidnce) | 01-12-2020 |
| 23 | CrI.Misc. 816/2019 (NOTICE) | 10-12-2020 |
| 24 | CrI.Misc. 1116/2019 (NOTICE) | 10-12-2020 |
| 25 | CrI.Misc. 1277/2019 (NOTICE) | 10-12-2020 |
| 26 | CrI.Misc. 1604/2019 (NOTICE) | 10-12-2020 |
| 27 | CrI.Misc. 2043/2019 (NOTICE) | 10-12-2020 |
| 28 | CrI.Misc. 792/2017 (FINE LEVY WARRANT) | 10-12-2020 |

**THE LIST OF CASES POSTED BEFORE THE
VI ADDL.DISTRICT & SESSIONS JUDGE
CAUSE LIST DATED 15-10-2020**


| MORNING SESSION | |
|---|--|
| CIVIL CASES | CRIMINAL CASES |
| <p><u>FOR HEARING</u> 1. M.C.127/2020</p> <p><u>NOTICE</u> 2. M.C.209/2020 3. MISC.41/2020 4. MISC.42/2020</p> <p><u>FOR ARGUMENTS</u> 5. R.A.107/2018 6. R.A.110/2018 7. R.A.8/2019 8. R.A.35/2019 9. R.A.64/2019 10. R.A.65/2019</p> | <p><u>FOR EVIDENCE</u> 1. SC.230/2018 2. SC.279/2018 3. SC.105/2019 4. SC.227/2018</p> <p><u>FOR DEFENCE EVIDENCE</u> 5. SC.86/2013</p> |
| AFTERNOON SESSION | |
| CIVIL CASES | CRIMINAL CASES |
| <p><u>FOR ARGUMENTS</u> 11. MA.38/2019</p> <p><u>CALL ON</u> 12. M.C.65/2020 13. M.C.216/2020 14. M.C.63/2020</p> <p><u>FOR MEMO</u> 15. R.A.102/2019</p> | <p><u>FOR ARGUMENTS</u> 6. CRL.A.113/2019</p> <p><u>FOR ORDER</u> 7. CRL.MISC.1235/2020 8. CRL.MISC.1246/2020</p> <p><u>NOTICE</u> 9. CRL.MISC.1320/2020</p> <p><u>FOR AWAIT TCR</u> 10. CRL.A.125/2018 11. CRL.A.150/2018</p> <p><u>FOR OBJECTIONS</u> 12. CRL.MISC.1288/2020 13. CRL.MISC.1296/2020 14. CRL.MISC.1297/2020 15. CRL.MISC.1298/2020</p> |


 VI Additional District & Sessions Judge,
 Bengaluru Rural District,
 Bengaluru.

NOTE: 1. All Advocates are requested to strictly follow SOP dated 28-05-2020 issued by Hon'ble High Court of Karnataka
 2. Other cases listed on 15-10-2020 are posted to 02-11-2020

IN THE COURT OF CHENNAPPA GOUDA
7TH ADDL.DISTRICT AND SESSIONS JUDGE
CAUSE LIST DATED: 15/10/2020

| <u>MORNING SESSIONS:</u> | <u>AFTERNOON SESSIONS</u> |
|---|---|
| <p><u>ARGUMENTS:</u> 1) M.A. 4/2004 2) R.A. 112/2015 3) M.A. 33/2016 4) Misc 14/2019</p> <p><u>Evidence:</u> 1) Misc 27/2019 2) SC 191/2013 3) SC 324/2013 4) SC 72/2014 5) SC 83/2014</p> <p><u>To hear:</u> 1) AA 14/2020</p> <p><u>Objection:</u> 1) Misc 79/2019 2) R.A. 194/2019 3) R.A. 40/2014 4) R.A. 89/2014</p> <p><u>Compliance:</u> 1) R.A. 258/2020</p> | <p><u>HBC:</u> 1) SC 275/2019 2) SC 364/2019</p> <p><u>Objection:</u> 1) SC 62/2015 2) CrI.Misc. 1312/2020</p> <p><u>To hear:</u> 1) SC 70/2016 2) SC 128/2020 3) CrI.Misc. 1303/2020</p> <p><u>Judgment:</u> 1) R.A. 192/2017</p> <p><u>Await Notice:</u> 1) M.A. 55/2016 2) R.A. 20/2017 3) M.A. 41/2017 4) M.C. 60/2020</p> <p><u>Notice:</u> 1) R.A. 109/2015 2) M.C. 46/2020</p> <p><u>Steps:</u> 1) M.A. 50/2019</p> |


7th Addl. District & Sessions Judge,
Bengaluru Rural District, Bengaluru.

Note: 1. All Advocates are requested to strictly follow SOP dated:27/8/2020 issued by Hon'ble High Court of Karnataka.

**PRL. DISTRICT AND SESSION JUDGE
YADAV K
VIII ADDL. DISTRICT & SESSIONS JUDGE
Cause List Date: 15-10-2020**

| Sr. No. | Case Number | Timing/Next Date | Party Name | Advocate |
|---|------------------------------------|-------------------------|---|----------------------|
| <u>11:00-12:00 AM</u> | | | | |
| SS TO WITNESSES | | | | |
| 1 | SC 146/2018 (Evidnce) | | KUMBALAGUDU POLICE STATION Vs A1. KIRAN KUMAR | |
| 2 | Crl.Misc. 1180/2020 (ORDER) | | ARUN KUMAR Vs TAVAREKERE POLICE STATION | RAGHAVENDRA S. V. |
| 3 | Crl.Misc. 1212/2020 (ORDER) | | KALEEM ULLA ALIAS KALLU Vs MADANAYAKANAHALLI POLICE STATION | T. C. PRABAKARA |
| 4 | Crl.Misc. 1276/2020 (Objection) | | HARISH M.C. Vs NELAMANGALA RURAL POLICE STATION | K. NARASEGOWDA |
| 5 | Crl.Misc. 1290/2020 (Objection) | | MAHAMAD SALAMAN ALIAS SALMAN Vs NANDAGUDI POLICE STATION | M. V. MURTHY |
| 6 | SC 69/2020 (Furnish Surety by) | | MADANAYAKANAHALLI POLICE STATION Vs A1. CHARAN RAO B. | A |
| Cases listed below are adjourned due to Covid 19 | | | | |
| 7 | CRL.R.P. 67/2018 (Await Notice) | 06-01-2021 | T.R. MUNIRAJU Vs SAROJAMMA | C. SHANKAR REDDY |

**PRL. DISTRICT AND SESSION JUDGE
YADAV K
VIII ADDL. DISTRICT & SESSIONS JUDGE
Cause List Date: 15-10-2020**

| Sr. No. | Case Number | Timing/Next Date | Party Name | Advocate |
|---|---|-------------------------|---|-------------------------|
| <u>11:00-12:00 AM</u> | | | | |
| 1 | M.C. 196/2020 (Evidnce) | | Radhamma alias Radha Vs Nagesh | V Janardhan |
| ARGUMENTS BY ADV. PLFFS. | | | | |
| 2 | R.A. 193/2016 (ARGUMENTS.) IA/1/2016 IA/2/2016 | | S.MUNIYA REDDY, DEAD BY LRS. SUSHEELA REDDY @M.SUSHEELA Vs A.ABDUL RAFEEQ | S.CHENNNARAYA REDDY |
| Cases listed below are adjourned due to Covid 19 | | | | |
| 3 | M.C. 207/2020 (APPEARANCE OF PARTY) | 26-11-2020 | Shobha alias Pallavi Vs Vinod | S Shankarachar |
| 4 | Misc 44/2018 (Await LCR) IA/1/2018 | 07-01-2021 | RAMANJINAPPA SINCE DEAD BY HIS LRS 1A) MESTRI BHADRAPPA, DEAD BY LRS, REP. BY MANJUNATH, GPA Vs MUNISUBHA | K. N. SHIVAREDDY |
| 5 | R.A. 58/2018 (Await LCR) IA/1/2018 | 07-01-2021 | B. R. NARAYANSWAMY Vs LEELAVATHI RAMAMURTHY | V. KRISHNAMURTHY |
| 6 | Misc 124/2015 (Await Notice) IA/1/2015 | 07-01-2021 | THE SPECIAL LAND ACQUISITION OFFICER AND COMPETENT AUTHORITY Vs PUTTAVEERANNA | M. V. KINI AND CO. |
| 7 | EX 93/2018 (Await Notice) | 07-01-2021 | SREE GOKULAM CHIT AND FINANCE COMPANY P LTD, REP. BY V.NAVEEN KUMAR, GPA Vs B C VENKATARAJU | H. K. SINGH |
| 8 | Misc 3/2014 (STEPS) | 08-01-2021 | THE SPECIAL LAND ACQUISITION OFFICER AND COMPETENT AUTHORITY Vs LAKSHMI T. | M.N.SATHISH BABU |
| 9 | AA 1/2018 (STEPS) | 08-01-2021 | H B KRISHNAMURHY Vs VENKATARAMANAPA | VARNAKARA REDDY K.B. |
| 10 | R.A. 30/2018 (STEPS) IA/1/2018 IA/2/2018 | 08-01-2021 | NAGESHWARIAH Vs B AYANNA | K.G. SADASHIVIAH |

**PRL. DISTRICT AND SESSION JUDGE
YADAV K
VIII ADDL. DISTRICT & SESSIONS JUDGE
Cause List Date: 15-10-2020**

| Sr. No. | Case Number | Timing/Next Date | Party Name | Advocate |
|----------------|--|-------------------------|---|---------------------|
| 11 | R.A. 82/2019 (STEPS) IA/1/2019 IA/2/2019 | 08-01-2021 | VENAKTESH Vs HARINARAYAN | M. K. S. |
| 12 | R.A. 94/2019 (STEPS) IA/1/2019 IA/2/2019 | 08-01-2021 | KAMALAMMA Vs RAMAPRASAD .N.G | T. SESHAGIRI RAO |
| 13 | M.A. 56/2019 (STEPS) IA/3/2019 IA/1/2019 IA/2/2019 | 08-01-2021 | MUNIGURUVAIAH Vs THE TAHASILDHAR | M. S. A. |
| 14 | O.S. 4/2018 (SUMMONS) IA/1/2018 IA/2/2018 | 08-01-2021 | SRIMATHI PUTTA GANGAMMA SIDDABASAMMA SMARAKA TRUST, REP BY RUDRAMUINISWAMIGALU Vs K.H. SHIVARUDRAIAH | H S RAMU |
| 15 | R.A. 36/2017 (Await report) IA/1/2017 IA/2/2017 | 15-01-2021 | CHINNA SWAMY, REP. BY C.ANANDA REDDY, GPA Vs THE SECRETARY, BANGALORE MICO SHRAMAJEEVI KARMIKA GRUHA NIRMANA SAHAKARA SANGHA NIYAMITHA | LAKSHMISH.G. |
| 16 | R.A. 37/2017 (Await report) IA/1/2017 | 15-01-2021 | CHINNA SWAMY, REP. BY C.ANANDA REDDY, GPA Vs JOSEPHA DESOUZA | LAKSHMISH.G. |
| 17 | R.A. 38/2017 (Await report) IA/1/2017 | 15-01-2021 | CHINNA SWAMY, REP. BY C.ANANDA REDDY, GPA Vs B. JAYANNA | LAKSHMISH.G. |
| 18 | R.A. 39/2017 (Await report) IA/1/2017 | 15-01-2021 | CHINNA SWAMY, REP. BY C.ANANDA REDDY, GPA Vs L. S. BHASKAR RAO, DEAD BY LRS 7a) L. SUJATHA | LAKSHMISH.G. |
| 19 | R.A. 40/2017 (Await report) IA/1/2017 | 15-01-2021 | CHINNA SWAMY, REP. BY C.ANANDA REDDY, GPA Vs 11) SRINIVASA | LAKSHMISH.G. |
| 20 | R.A. 41/2017 (Await report) IA/1/2017 | 15-01-2021 | CHINNA SWAMY, REP. BY C.ANANDA REDDY, GPA Vs T.G.SHIVANANDA | LAKSHMISH.G. |

PRL. DISTRICT AND SESSION JUDGE
YADAV K
VIII ADDL. DISTRICT & SESSIONS JUDGE
Cause List Date: 15-10-2020

| Sr. No. | Case Number | Timing/Next Date | Party Name | Advocate |
|----------------|---|-------------------------|---|----------------------|
| 21 | R.A. 42/2017 (Await report) IA/1/2017 | 15-01-2021 | CHINNA SWAMY REP. BY HIS GPA HOLDER C. ANANDA REDDY Vs K.GANESHAN | M/S LG ASSOCIATES |
| 22 | R.A. 43/2017 (Await report) IA/1/2017 | 15-01-2021 | CHINNA SWAMY REP. BY HIS GPA HOLDER Vs M.MANMOHAN RAO | M/S LG ASSOCIATES |
| 23 | R.A. 44/2017 (Await report) IA/1/2017 | 15-01-2021 | CHINNA SWAMY REP. BY HIS GPA HOLDER C. ANANDA REDDY Vs SATHEESH RAO | M/S LG ASSOCIATES |
| 24 | R.A. 45/2017 (Await report) IA/1/2017 | 15-01-2021 | CHINNA SWAMY REP. BY HIS GPA HOLDER C. ANANDA REDDY Vs M.VENUGOPAL | M/S LG ASSOCIATES |
| 25 | R.A. 46/2017 (Await report) IA/1/2017 | 15-01-2021 | CHINNA SWAMY REP BY HIS GPA HOLDER C. ANANDA REDDY Vs V.LAKSHMINARAYANAN | M/S LG ASSOCIATES |
| 26 | R.A. 47/2017 (Await report) IA/1/2017 | 15-01-2021 | CHINNA SWAMY Vs D.SAVARIMUTHU | M/S LGASSOCIATES |

Cause list of IX Additional District & Sessions Judge as per the Standard Operating Procedure (SOP) issued by the Hon'ble High Court of Karnataka.

Cause List Dated: 15-10-2020 (Morning Session)

| Sl. No | Nature of case | Case No |
|--------|----------------|-----------|
| 1 | G & WC | 32/2018 |
| 2 | G & WC | 40/2019 |
| 3 | G & WC | 48/2019 |
| 4 | P & SC | 28/2020 |
| 5 | SC | 60/2017 |
| 6 | SC | 220/2018 |
| 7 | SC | 63/2019 |
| 8 | SC | 125/2019 |
| 9 | SC | 249/2019 |
| 10 | SC | 366/2019 |
| 11 | Spl.C | 6/2013 |
| 12 | Spl.C | 45/2016 |
| 13 | Misc. | 30/2019 |
| 14 | Misc. | 63/2019 |
| 15 | Crl.Misc. | 1028/2020 |

IX Addl. District & Sessions Judge,
Bengaluru Rural District, Bengaluru.

14/10/2020

Cause list of IX Additional District & Sessions Judge as per the Standard Operating Procedure (SOP) issued by the Hon'ble High Court of Karnataka.

Cause List Dated: 15-10-2020 (After Noon Session)

| Sl. No | Nature of case | Case No |
|--------|----------------|----------|
| 1 | R.A. | 330/2012 |
| 2 | R.A. | 140/2015 |
| 3 | R.A. | 103/2016 |
| 4 | R.A. | 29/2017 |
| 5 | R.A. | 51/2018 |
| 6 | R.A. | 66/2018 |
| 7 | R.A. | 141/2018 |
| 8 | R.A. | 148/2018 |
| 9 | R.A. | 43/2019 |
| 10 | R.A. | 203/2020 |
| 11 | Crl.A. | 115/2018 |
| 12 | Crl.A. | 26/2019 |
| 13 | Crl.A. | 58/2019 |
| 14 | Crl.A. | 6/2020 |
| 15 | Crl.A. | 7/2020 |

IX Addl. District & Sessions Judge,
Bengaluru Rural District, Bengaluru.

14/10/2020